

**Trade Deficit**

3791. SHRI SATYAGOPAL MISRA :  
Will the Minister of COMMERCE be  
pleased to state :

- (a) the total trade-deficit of the country as on 31st March, 1985 ;
- (b) the details thereof ; and
- (c) the proposals of Government to meet this huge trade deficit ?

THE MINISTER OF STATE IN THE  
MINISTRY OF COMMERCE (SHRI P. A.  
SANGMA) :

(a) and (b) the trade deficit figures for the year ending 31st March, 1985 are not yet available. Based on the provisional data available for the first 10 months of 1984-85, the trade deficit during April 1984-January, 1985 was Rs. 3863.87 crores as compared to a trade deficit of Rs. 4294.76 crores in the corresponding 10 months of the previous year.

(c) All possible efforts are being made by the Government to step up exports and explore possibilities of import substitution in selected areas. The Import and Export Policy recently announced for a period of 3 years from April, 1985 to March, 1988 has been formulated to give a major thrust to exports and encourage efficient import substitution. The new Import-Export Policy has already been laid on the Table of the House on 12-4-1985.

**Tea Smuggling to Pakistan**

3792. SHRI SATYAGOPAL MISRA :  
SHRI AJIT KUMAR SAHA :

Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of tea smuggling to Pakistan in view of substantial price difference between the two countries ;

(b) if so, the reaction of Government thereto ;

(c) the steps taken to stop such smuggling immediately ;

(d) whether any identification of person or persons, group or groups involved in the said smuggling operation has been made ;

(e) if so, the details thereof ; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI JANAR-  
DHANA POOJARY) :

(a), to (c) Reports received by the Government do not indicate large scale smuggling of tea from India to Pakistan.

The Customs field formations on the Indo-Pak border remain vigilant to check smuggling activities in general. The preventive of intelligence machinery of the Customs Department in the region has been reinforced in terms of man-power and equipment. In addition, appropriate anti-smuggling measures are taken in close co-ordination with the concerned Central and State Government authorities. The matter is also kept under constant review for appropriate action.

(d) to (f) In view of the above, do not arise.

**Regularisation of Services of Sweepers (Safaiwalas) in Delhi Circle of S.B.I.**

3793. SHRI KESHAORAO PARDHI :  
Will the Minister of FINANCE be pleased to state :

(a) the total number of sweepers (safaiwalas) working on part-time basis in Delhi Circle of the State Bank of India ;

(b) since when these safaiwalas are working on part-time basis ;

(c) the reasons for not regularising these part-time sweepers or safaiwalas ; and

(d) when it is proposed to regularise them ?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI JANAR-  
DHANA POOJARY) :

(a) As per the information received from the State Bank of India, as on 31-12-1984, nearly 375 Sweepers were working in various branches of the bank in Delhi Circle on part-time basis.

(b) The employment of part-time Sweepers in the various branches/offices of the bank is resorted to by the bank because all its offices do not have full-day's job. The part-time Sweepers are reported